

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 73 of 2017 (SZ)

Applicant(s)

A. Jayakanthan
Cuddalore District.

Vs. **Respondent(s)**

M/s. Oil and Natural Gas Corporation
Limited, Rep. by its Chariman, Cum
Managing Director,
New Delhi and 7 others.

Legal Practitioners for Applicant(s)

M/s S. Lakshmi

Legal practitioners for respondent(s)

M/s Kings & Patridge for R1
M/s Giridhar & Sai for R2
M/s M.K.Subramanian for R4 and R5
M/s H. Yasmeen Ali for R6 and R7
M/s E. Mahoharan for R8

Note of the Registry	Orders of the Registrar
Order No.	Date: 31.05.2018 Applicant & counsel not present. R2 counsel present. No representation for other respondents. For appearance of both and reply of R2, R4, R5 & R8 call on 25.07.2018. (Tmt. Meena Satheesh) Registrar